

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 3755
TO BE ANSWERED ON 18.12.2024**

RPF STATIONS

3755. SHRI TEJASVI SURYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of personnel employed with the RPF, division-wise and designation-wise;**
- (b) the number of RPF stations across the country, State-wise;**
- (c) whether the number of RPF personnel is sufficient to handle grievances and complaints regarding rail travel, if so, the details thereof;**
- (d) the number of complaints, incidents reported and the status of the same, during the years 2023 and 2024 division-wise; and**
- (e) whether additional training and skill development is being considered for RPF personnel and if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): Occurrence and filling up of vacancies due to retirements, promotions, deaths, resignations, etc. in Railway Protection Force is a continuous and an ongoing process in Indian Railways. The same are filled up through open recruitment and departmental promotions as per the existing rules.

At present, there are more than 6.31 lakh personnel working in Railway Protection Force ranging from Constable to IG rank officers. It is also submitted that to fill the existing vacancies in RPF/RPSF, RRB has issued notifications for the recruitment process of 452 posts of Sub-Inspectors and 4208 posts of Constables and recruitment is under process.

State wise details of RPF Post/Out Post across the country are as under:

State/UT	No. of open line RPF Post	No. of open line RPF outpost
Andhra Pradesh	43	32
Arunachal Pradesh	0	1
Assam	29	26
Bihar	53	44
Chandigarh	1	0
Chhattisgarh	21	5
Delhi	18	15
Goa	2	0
Gujarat	43	35
Haryana	18	16
Himachal Pradesh	0	2
J & K	23	9
Jharkhand	34	9
Karnataka	24	26
Kerala	16	9
Madhya Pradesh	42	44
Maharashtra	104	49
Nagaland	1	0
Odisha	33	15
Punjab	20	23
Pondicherry	1	0
Rajasthan	40	62
Tamil Nadu	55	32
Telangana	19	19
Tripura	2	0
Uttar Pradesh	118	88
Uttarakhand	7	5
West Bengal	106	52
Grand Total	873	618

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith.

Receipt and disposal of security related complaints is also a continuous process in Indian Railways. During the year 2023 and 2024 (up to November), total 275585 and 263381 security related complaints respectively have been received and appropriately attended by the RPF.

Further, in FY 2022-23, 99.99% of grievance were resolved. In FY 2023-24, 99.98 % of grievance were resolved. In addition to this, during FY 2022-23 and FY 2023-24 assistance were provided to 1,43,728 and 2,29,966 passengers respectively through Rail Madad.

The RPF (Railway Protection Force) personnel undergo comprehensive training throughout their career, starting with rigorous initial training focused on law enforcement, safety, Security and railway operations. This is followed by periodic refresher courses to update their skills, Promotional training to enhance leadership capabilities while various specialized trainings (i.e. Commando Course, Anti Human Trafficking, Intelligence & Digital Forensic, Extremism-LWE, Gendre Sensitization, Health Wellness, Disaster Management, Crowd Management, Procurement, Personnel Development & Emerging Training) are provided for various roles, ensuring constant professional growth.